

File No.17/6/2021-Admn./Internal Audit  
**APPELLATE TRIBUNAL FOR ELECTRICITY**  
Ministry of Power  
Core-4, 7<sup>th</sup> Floor, SCOPE Complex, Lodhi Road, New Delhi-110 003

Dated the 12<sup>th</sup> July, 2021

**OFFICE ORDER**

Office of the Chief Controller of Accounts, Internal Audit Wing, Ministry of Power vide letter No.F.G.25014/CCA-P/IAW/2020-21/31 dated 07.07.2021 has deputed the following Audit Party for conducting the Audit, on account of APTEL for the year 2019-2020 and 2020-21 from 12<sup>th</sup> to 16<sup>th</sup> July, 2021 :-

1. Shri Atul, AAO
2. Shri Praveen Rastogi, AAO
2. The Competent Authority has appointed Shri Kapil Kr. Sharma, AAO as Nodal Officer and Shri K.N. Sati, Private Secretary will coordinate with the Audit Party.
3. All the staff of Administration and Accounts Section is directed to be present in the office during 12<sup>th</sup> to 16<sup>th</sup> July, 2021.



( **Kapil Kr. Sharma** )

Admn.-Cum-Accounts Officer

1. All staff of Admn./Accounts Section of APTEL
2. PPS to Registrar
3. PA to CCA, MoP
4. Audit Party of IAW, MoP
5. Office Assistant(IT) for uploading on Website of APTEL
6. Notice Board at Ground and 7<sup>th</sup> Floor of Core-4
7. Guard file